

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2854

ANSWERED ON:09.08.2000

CHILD LABOUR

MADHAVRAO SCINDIA;RENUKA CHOWDHURY;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of LABOUR be pleased to state:

(a) whether any survey regarding the number of child labour in different States, especially Andhra Pradesh, Karnataka, Maharashtra, Uttar Pradesh, Tamil Nadu, Madhya Pradesh and Assam has been conducted;

(b) if so, the details thereof, State-wise;

(c) the estimated number of child labour in each State and the nature of their employment and conditions of work; and

(d) the efforts made during the last ten years to emancipate and rehabilitate such children, indicating the Central aid given for the purpose?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (c): Authentic information on child labour is generated during the decennial census. As per the 1991 census, the total number of working children in the country is 11.28 million. State-wise figures as per Census reports are at Annexure.

(d): Government of India has been implementing two schemes for rehabilitation of children withdrawn from work namely the scheme of National Child Labour Project (N.C.L.P.) and the scheme of Grants-in-aid to Voluntary Organisations. The total expenditure for all the child labour schemes from 1995-96 to 1999-2000 is of the order of Rs. 14659 lakh.